

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CAMP AT NAGPUR

ORIGINAL APPLICATION: 520/92

Shri I.S.Sahu,
Nagpur

.... Applicant

v/s

Director General,
Ordnance Factory,
Calcutta.

.... Respondent

CORAM : HON'BLE MR.JUSTICE S.K.DHAON, Vice-Chairman
HON'BLE USHA SAVARA, MEMBER(A)

Appearance :

Shri K.S.Dhote, Adv.
for the applicant.

Shri Ramesh Darda, Adv.
for the respondents.

ORAL JUDGEMENT

16.7.1992

(PER : JUSTICE S.K.DHAON, Vice-Chairman)

The learned counsel for the applicant
does not press this application at this stage. We,
therefore, dismiss the same as not pressed.

U.S. Savara
(USHA SAVARA)
M/A

S.K.D.
(S.K.DHAON)
V/C

srl